

[श्री गुलाम नबी आज़ाद]

रिक्वेस्ट है कि जो रूल-255 है, यह इन्वोक न किया जाए। यह खाली अभी तक बुलेटिन में है और उसके बाद सेकंड स्टेप होता है *invoking of rule 255* अभी यह बुलेटिन तक हुआ है और बुलेटिन में तो पहली दफा नहीं हुआ है, बुलेटिन में तो पिछले साल भी हमारे लोगों का भी कई दफा हुआ है और बाकी पार्टिज के साथ भी हुआ है। तो मेरी यह गुजारिश होगी कि रूल-255 हो इन्वोक न किया जाए।

सभा के नेता (श्री अरुण जेटली) : सर, लीडर ऑफ दि अपोजिशन ने जो कहा है, मुझे लगता है कि वह एक रीजनेबल सुझाव है और अगर उसको स्वीकार कर लिया जाए तो सदन की कार्यवाही चल सकती है।

MR. CHAIRMAN: I thank the hon. Leader of the Opposition and the hon. Leader of the House.

Let me clarify, rule 255 has not been invoked. It has not been invoked. The Bulletin is only showing the proceedings of the House, something which is already on electronic record and televised. The practice of showing in the proceedings the names of those who are coming into the Well has been invoked for some time now. There are, at least, ten such instances covering different parties, as the hon. Leader of the Opposition has said. So, I think, there is a misunderstanding. I would request the hon. Members that two statements from the two sides of the House are clear enough. I emphasise that rule 255 has not been invoked in yesterday's proceedings. Thank you very much.

Now, the Report of the Department-related Parliamentary Standing Committee on Human Resource Development.

REPORT OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

SECRETARY-GENERAL: Sir, I lay on the Table, a copy (in English and Hindi) of the Two Hundred Sixty Third Report on the Functioning of Indira Gandhi National Open University of the Department-related Parliamentary Standing Committee on Human Resource Development.

REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

SECRETARY-GENERAL: Sir, I lay on the Table, a copy each (in English and

Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Agriculture:—

- (i) Fifty-ninth Report on Action taken by the Government on the Observations/ Recommendations contained in the Thirty-seventh Report on ‘Cultivation of Genetically Modified Food Crops — Prospects and Effects’ pertaining to the Ministry of Agriculture (Department of Agriculture and Cooperation);
- (ii) Sixtieth Report on ‘Pricing of Agricultural Produce’ pertaining to the Ministry of Agriculture (Department of Agriculture and Co-operation); and
- (iii) Sixty-first Report on ‘Rashtriya Krishi Vikas Yojana — An Evaluation’ pertaining to the Ministry of Agriculture (Department of Agriculture and Co-operation).

**REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON LABOUR**

SECRETARY-GENERAL: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour:—

- (i) Forty-Fourth Report on ‘The Building and Other Construction Workers Related Laws (Amendment) Bill’, 2013;
- (ii) Forty-Fifth Report on Action Taken by the Government on the recommendations/observations contained in the Thirty-Second Report (Fifteenth Lok Sabha) on ‘Welfare of glass and bangle workers of Firozabad — A case study’; and
- (iii) Forty-Sixth Report on Action Taken by the Government on the recommendations/observations contained in the Thirty-Eighth Report (Fifteenth Lok Sabha) on ‘Welfare of small weavers of Mau and adjoining areas — A case study’.

**REPORT OF DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

SECRETARY-GENERAL: Sir, I lay on the Table, a copy (in English and Hindi) of the Forty-sixth Report on the subject Implementation of Prime Minister’s New